

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 32709-32710/2018

(Arising out of impugned final judgment and order dated 05-09-2018 in SCA No. 18433/2017 05-09-2018 in SCA No. 20185/2017 passed by the High Court Of Gujarat At Ahmedabad)

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

FILCO TRADE CENTRE PVT. LTD. & ANR.

Respondent(s)

(SPECIAL LEAVE PETITIONS RESTORED TO FILE IN VIEW ORDER DATED 04.11.2022 PASSED BY THE HON'BLE COURT IN MISCELLANEOUS APPLICATION NO. 1815 OF 2022)

WITH

SLP(C) No. 30333/2018 (IX)

SLP(C) No. 30204/2018 (IX)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 165909/2018)

SLP(C) No. 1741/2019 (IX)

(SLP RESTORED TO ITS ORIGINAL NO. VIDE HON'BLE COURTS ORDER DATED 14.10.2022.

REFER HON'BLE COURTS ORDER DATED 02.05.2023, INSTANT MATTER IS TO BE NOTIFIED WITH SLP(C) D. NO. 26748 OF 2018 AND SLP (C) NO. 32709 OF 2018.)

Date : 12-09-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. B. Krishna Prasad, AOR

Mr. Kishan Rawat, Adv.

Ms. Mallika Joshi, Adv.

Ms. Ashwani Chandrashekhar, Adv.

Ms. Priyanka Rathi, Adv.

Mr. Rajan Narain, AOR

Mr. N. Khetty, Adv.

Mr. Ashwin Kumar D.s., Adv.
Mr. D.l. Chidananda, Adv.
Mr. Ishan Roy Chowdhury, Adv.
Ms. Surbhi Mehta, AOR

Mr. Bharat Raichandani, Adv.
Mr. Aneesh Mittal, AOR
Mrs. Sonia Abrol, Adv.
Ms. Juhi Arora, Adv.

For Respondent(s) Mr. Uchit Sheth, Adv.
Mr. Santosh Krishnan, AOR
Ms. Deepshikha Sansanwal, Adv.

Mr. N. Venkatraman, A.S.G.
Mr. Balbir Singh, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Seema Bengani, Adv.
Mr. Shradha Deshmukh, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Vimla Sinha, Adv.
Ms. Alka Agarwal, Adv.
Ms. B. Sunita Rao, Adv.
Mr. Amritanshu, Adv.

Mr. Nitin Lonkar, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.

Mr. Abhishek A. Rastogi, Adv.
Mr. Nikhil Jain, AOR
Ms. Divya Jain, Adv.
Mr. Santanu Ghosh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after ten weeks.

(NEETA SAPRA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)